

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1116
ANSWERED ON:16.08.2012
RAILWAY CROSSINGS AFFECTING WATER SUPPLY PROJECTS
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Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a time frame for permission for Railway Crossings with regard to various purposes of development projects;
- (b) if so, the details thereof and whether several proposals for permissions of railway crossings for various water supply projects are pending with Railway Authorities; and
- (c) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): Railways receive requests from various agencies/individuals for crossings of railway tracks for various purposes. Such proposals are examined and permission is granted if the proposal is complete, feasible, does not affect safety of trains, and after the party has deposited the required fees and met with all the procedural requirements. As the sponsoring parties take time in complying with the procedural requirements, no target can be set by railways for granting approval to the proposals.

(b) & (c): Presently, about 413 number of proposals for permission of railway crossings for various water supply projects are under consideration with the Zonal Railways. State wise data is not maintained by the railways. However, the details of the proposals, zonal railway wise, are given in Appendix.